GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:232 ANSWERED ON:23.02.2011 IMPLEMENTATION OF RTI ACT Thakur Shri Anurag Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Right to Information Act, 2005 is being implemented in all the States/UTs in the country;
- (b) if not, the States which are not implementing or dilly-dallying in implementation of the above Act; and
- (c) the action taken against the non-implementing States and the outcome thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b): The Right to Information Act, 2005 is being implemented by all the States to which it applies.
- (c): Does not arise.